

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

STARRED QUESTION NO:276  
ANSWERED ON:12.08.2010  
LOK ADALATS  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) Whether the Lok Adalats are gaining popularity as an alternative dispute redressal mechanism;
- (b) if so, the details thereof;
- (c) the number of Lok Adalats organized during each of the last three years; State-wise;
- (d) the number of cases disposed of in the Lok Adalats during the said period. State-wise;
- (e) whether the Government proposes to set up more Lok Adalats during the current financial year; and
- (f) if so, the details thereof, State-wise?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (f): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of the Lok Sabha Starred Question No.276 for answer on 12-08-2010

There has been a steady increase in the number of Lok Adalats organised and cases disposed during the last three years, indicating that this form of alternative dispute redressal mechanism is gaining popularity. A statement showing the number of Lok Adalats organised State-wise and the number of cases disposed of during the last three calendar years is enclosed (Annexure)

2. Organising Lok Adalats is a continuous process and more and more Lok Adalats are being organised by all the State Legal Services Authorities throughout the country.